

Annexure-4

Name of the corporate debtor: **LION Buildcon Private Limited;**

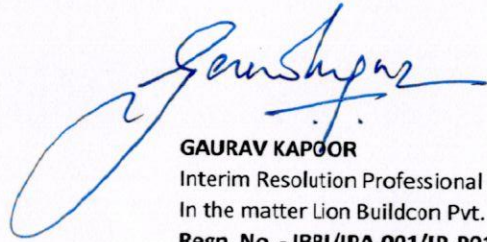
Date of commencement of CIRP : **03-July-2024;**

List of creditors as on: **20-July-2024**

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of Voting share in CoC
1	M/s Kaliber Associates Pvt. Ltd.	10-Jul-24	5,71,17,260	2,50,00,000	Financial	0	No	100%	Nil	Nil	3,21,17,260	Nil	

(Amount in ₹)



GAURAV KAPOOR

Interim Resolution Professional

In the matter Lion Buildcon Pvt. Ltd.

Regn. No. - IBBI/IPA-001/IP-P01283/2018-2019/12002

